

के लिये कोई राशि निर्धारित अथवा आवंटित की गई अथवा की जाने वाली है ; और

(ग) यदि नहीं, तो क्या निकट भविष्य में ऐसी योजनाएं तैयार करने की सम्भावना है और यदि हां, तो कब तक ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल): (क) जी हां । लघु सिंचाई योजनाएं अर्थात् तालाब और नलकूप देश में कार्यान्वित किये जा रहे लघु सिंचाई कार्यक्रम की महत्वपूर्ण मर्दें हैं ।

(ख) मध्य प्रदेश में 1977-78 के लिए समस्त लघु सिंचाई योजनाओं के लिए 22 करोड़ रुपए का योजना परिव्यय स्वीकृत किया गया है । इसके अतिरिक्त 1977-78 के दौरान लघु सिंचाई योजनाओं के लिए लगभग 40 करोड़ रुपए का सांस्थानिक निवेश किए जाने की संभावना है । परिव्यय का योजनावार और जिलेवार व्यौरा उपलब्ध नहीं है ।

(ग) उपरोक्त को दृष्टि में रखते हुए प्रश्न ही नहीं होता ।

Acquisition of agricultural land for beautification of cities in U.P.

31. SHRI S. N. CHATURVEDI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that good agricultural land is being acquired in Agra and other towns of U. P. for beautification, expansion and development of these agglomeration by treating it as vacant land;

(b) whether this has deprived thousands of people of their means of livelihood; and if so, how Government propose to rehabilitate them; and

(c) whether the Government propose to consider the advisability of exempting productive agricultural land from the purview of Land Ceiling Law?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) to (c). Necessary information is being collected. A statement will be laid on the table of the Sabha when it is received.

Bungling in the allotment of flats by DDA

32. SHRI P. K. KODIYAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government's attention has been drawn to the alleged bungling in the allotment of flats by the Delhi Development Authority;

(b) if so, whether any inquiry has been instituted into this matter; and

(c) if so, the result thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c): Some complaints have been received and these are being looked into.

Conference on 10+2+3 system of education

33. SHRI D. D. DESAI:
SHRIMATI MRINAL GORE:
SHRI UGRASEN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether his Ministry called an informal conference of educationists on 10+2+3 system of education in the third week of May in New Delhi; and

(b) if so, with what results?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). Yes Sir, The consensus was that the 10+2+3 system of edu-

ation is only a part of the National Education Policy Resolution which was based on the Kothari Commission Report of 1966 and that keeping in view the manner in which the recommendations as a whole have been implemented, it would be necessary to undertake a review as contemplated in the Resolution. Accordingly, the Ministry have taken action.

Compensation for Wakf land in Delhi

34. SHRI MOHD. SHAFI QURESHI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Wakf land in various parts of Delhi and New Delhi has been illegally taken possession of by Delhi Development Authority;

(b) whether any accurate estimate of such land is available with the Government; and

(c) how long would it take to restore such land to Delhi Wakf Board with full compensation for the loss suffered by it?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). It is understood that there are disputes relating to the title of certain properties between the Wakf Board on the one hand and the Land and Development Office and the D.D.A. on the other hand there are some court cases also. In the circumstances, no definite reply can be given

गेहूँ के मूल्य निर्धारण पर किसानों में असंतोष का समाचार

35. श्री के० लक्ष्मणा : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गेहूँ का मूल्य 110 रुपये प्रति क्विंटल निर्धारित किया गया है ;

(ख) क्या इससे किसानों में बहुत असंतोष है तथा उन्होंने गेहूँ का निम्नतम

मूल्य 150 रुपये प्रति क्विंटल निर्धारित करने की मांग की है ; और

(ग) यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह)

बाबल) : (क) 1977-78 के दौरान उचित औसत किस्म के गेहूँ का भाव 110 रुपये प्रति क्विंटल निर्धारित किया गया है। सरकार ने इस भाव पर किसानों द्वारा विक्री के लिए लाए गए गेहूँ की सारी मात्रा खरीदने का निश्चय किया है।

(ख) और (ग). सरकार को यह मालूम नहीं है कि किसानों में कोई असंतोष है यद्यपि इस सम्बन्ध में अभ्यावेदन प्राप्त हुए हैं कि गेहूँ का वसूली मूल्य 110 रुपये प्रति क्विंटल से अधिक निर्धारित किया जाये। वस्तुतः गेहूँ के संचलन पर लगे क्षेत्रीय प्रतिबन्धों को हटाने से किसानों को अपनी पैदावार का 110 रुपये प्रति क्विंटल से अधिक दाम मिलने की सम्भवना है।

Stepping up of pay of Teachers in Delhi Education Department

36. SHRI SHANKERSINHJI VAGHELA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether instructions have been issued to Education Districts of Delhi Administration Education Department to finalise cases of stepping up of pay of teachers at par with their juniors within a fortnight;

(b) whether a number of cases of stepping up of pay of teachers at par with their juniors are pending for months together in District South of Delhi Education Department;

(c) if so, particulars of teachers whose such cases are pending finalisation in District South, the reasons therefor and period since pending; and